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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	KRISHNA SRINIVASAN- KARTHIK RATH MOHAM- for S-RATHASUBRAMANIAM- & ASSOCIATES.	Counsel- for Petr.	Kan
2)	Archana for Thonjambale Kamran	Counsel for R2 & R3	Archana

ORDER

Shri Krishna Srinivasan, counsel for petitioners present. Ms Archana, representing counsel for R2 & R3 present. Time extended at their request for submitting final arguments. Put up on 15.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)